

Shri S. C. Samanta: May I know the procedure by which this sum will be spent?

Shri Datar: The procedure is that we ask the State Governments to send us schemes under different heads. The schemes are then examined and sanctioned.

Shrimati Renu Chakravartty: May I know whether the amount provided for the West Bengal Government for 1953-54 was taken fully by the West Bengal Government?

Shri Datar: Yes, it has been taken.

Shri Barman: Is it only for the coming year, 1954-55, that no sum has been asked for by the West Bengal Government, or is it that the West Bengal Government has not asked for any sum so far?

Shri Datar: The question relates only to 1954-55. In January we issued a circular and asked them to supply us information before the end of February, but still the reply has not been received. The moment it is received, the matter will be considered.

SOCIAL EDUCATION

*1512. **Th. Jugal Kishore Sinha:** Will the Minister of Education be pleased to place on the Table of the House a statement showing Government grants for each State in connection with social education specifying the amounts allotted and actually utilized in 1953-54?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): A statement is laid on the Table of the House. [See Appendix VI, annexure No. 19.]

ठाकूर युगल किशोर सिंह : अनुदान की सूची देखने से पता चलता है कि किसी राज्य को अधिक और किसी राज्य को कम अनुदान मिली है। क्या मैं इसका आश्चर्य जान सकता हूँ ?

Dr. M. M. Das: Allocations were made according to the schemes submitted by the State Governments.

श्री नवल प्रभाकर : क्या मैं जान सकता हूँ कि दिल्ली राज्य के कितने विद्यार्थियों को यह दी गयी है ?

Mr. Deputy-Speaker: We have nothing to do with *vidyarthi*s.

Dr. M. M. Das: Some of the States did not apply for these grants in time and submit their schemes in time. I am afraid Delhi is one of them.

Shri N. M. Lingam: Apart from the grants sanctioned to State Governments, has the Centre directly sanctioned any scheme for the promotion of social education; and if so, what is that scheme?

مستتر آف ایجوکیشن اینڈ نیچرل

رسورسز اینڈ سائنٹیفک رسرچ (مولانا

آزاد) : اس اسکیم کا تعلق تو اسٹیٹ

گورنمنٹوں سے ہے - ڈائریکٹ اس سلسلہ

میں مدد نہیں دی جاتی -

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): This scheme concerns the State Governments. No direct assistance can be given in this connection.]

JAIL REFORMS

*1513. **Sardar Hukam Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether Dr. Reckless's lectures in the training course for jail officers at the Tata Institute of Social Sciences, Bombay, have been compiled by him and handed over to Government; and

(b) whether Dr. Reckless could complete the preparation of the intended handbook containing guiding principles of correctional administration for the use of jail officers?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). Yes Dr. Reckless has, however, combined the two in one volume entitled "Handbook of Practical Suggestions for the Treatment of Adult and Juvenile Offenders".

Sardar Hukam Singh: Is it proposed to print all those recommendations at Government expense?

Shri Datar: The United Nations Organisation is going to print this book and supply us with certain copies.

Sardar Hukam Singh: Would any caution be exercised in accepting these "Reckless" recommendations?

Shri Datar: They will be duly considered by the State Governments.

Mr. Deputy-Speaker: Any kind of pun may be avoided.

Shri S. C. Samanta: Are Government aware that Dr. P. K. Sen, who was a member of the Constituent Assembly, received his doctorate for Indian penology and punishment to victims, and that he had also written two books, *Penology—old and new* and *Some punishment to prisoners?* Have these two books been considered before Dr. Reckless was called in?

Shri Datar: I am not aware whether Government had these two books before them when they called Dr. Reckless here. However, these books will be considered.

INDIAN STATISTICAL INSTITUTE

*1514. **Shri S. N. Das:** Will the Minister of Finance be pleased to state:

(a) whether any scheme has been drawn up or is under the consideration of Government for the development of the Indian Statistical Institute as a focal centre for professional training and research work; and

(b) if so, at what stage is the scheme?

The Deputy Minister of Finance (Shri A. C. Guha): (a) and (b). Government have decided in principle that the Indian Statistical Institute, Calcutta, should be developed as the focal centre for professional training and research in statistics on the same lines as a Higher Technological Institute. The specific manner in which the Institute should thus be developed and the features of its future set-up are still under examination.

30 PSD.

Shri S. N. Das: May I know if any estimate has been made of both the recurring and non-recurring expenditure, and if so, what is the amount?

Shri A. C. Guha: In 1953-54 the budget was Rs. 28,12,000; the budget estimate for 1954-55 is Rs. 30,71,000.

Shri S. N. Das: What would be the training capacity of this Institute when this scheme will come into force?

Shri A. C. Guha: There is one International Statistical Educational Centre and there is also a Research Training School. There are, thus, two training centres. If the hon. Member is eager to know the capacity of the two centres, I want notice for that.

Dr. Suresh Chandra: Are Government aware of the opposition to the statistical method propounded by this Institute, and if so, why are Government encouraging it?

Shri A. C. Guha: There may be a difference of opinion almost in every subject. On that score, Government cannot afford to mark time and not to proceed with any one method.

Dr. Suresh Chandra: It is not a question of a difference of opinion. This is a very important question and there are conflicting opinions even among experts. So, why are Government giving this aid when there is so much opposition to Prof. Mahalanobis's method?

The Prime Minister (Shri Jawaharlal Nehru): Because Government have come to the conclusion that it is a very good method; and in fact, not only by Government but in general it is recognised as such all over the world.

Shri Jaipal Singh: May I know whether any statistics have been taken of the supporters and opposers of this method?

Mr. Deputy-Speaker: It does not depend upon majority vote, and upon ascertaining what a hundred thousand people think for or against it.